

NATIONAL COMPANY LAW APPELLATE TRIBUNAL NEW DELHI
Company Appeal (AT) (Insolvency) No. 1131 of 2020

IN THE MATTER OF:

M/s. Tushir Constructions Pvt. Ltd.

...Appellant.

Versus

NKG Infrastructure Ltd.

...Respondent.

Present:

For Appellant: Apoorv Sarvaria and Manas Shukla, Advocates.

For Respondent: Mr. Sunil Goel and Mr. Prakhar Tiwari, Advocates.

ORDER
(Virtual Mode)

15.03.2021 It is stated that the pleadings are complete.

List the Appeal 'For Admission (After Notice)' Hearing on **26th April, 2021.**

[Justice A.I.S. Cheema]
Member (Judicial)

[Dr. Alok Srivastava]
Member (Technical)